

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.114/2014
CA-1565/2015
IA-72/2016
IA-60/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company	Usha Kumar & Anr. -Versus- Kumar Techno Refractories Mfg Co. Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr Sishnu Chowdhury, Adv
- 2) Ms Swapna Choudhary, Adv
- 3) Mr Sidhartha Sharma, Adv
- 4) Ms Namrati Basu, Adv

For
Petitioner

21/7/17

21.07.2017 – C.P. No. 114 / 2014, C.A – 1565 / 2015 , I.A – 72 / 2016, I.A – 60 / 2017 – Usha Kumar & Another –Versus- Kumar Techno Refractories Mfg Co. Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the Petitioner is present and Respondents are found absent.

Petitioner has furnished the copy of the order dated 18.07.2017 passed by NCLAT, wherein the appeal filed by the respondent against impugned order dated 06.03.2017 has been dismissed.

The photo copy of the said order is kept in record.

Fixed on 11.08.2017.

(MANORAMA KUMARI)
MEMBER (J)